


DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of Dr - H4112
C27 Babilly

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks	
		NIL				<p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>


Chief Judicial Magistrate
BABILLY

*Prepared by ...
on ...*

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
01/19/17	In the Court of	A.C.J.M.I			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judge before uploading the forms on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

NIL

BY ORDER

[Signature]

A.C.J.M.-I
BAREILLY

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

114/17

In the Court of..... ACTM II SIY

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)


Addl. Chief Justice Magistrate-II
BAREILLY
 01/4/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE LIST DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

1-4-17

In the Court of... A. C. J. M. III

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chitani/Deposit slip. (The details of the Scheme and Chitani forms are available on this website)
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1-4-17
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 1/04/17

**Addl Chief Judicial Magistrate III
Bareilly**